

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**SINGLE MEMBER****COURT NO. : 7 ROOM NO. : 407****DATED : 08/12/2017**

DAY : Friday

CORAM:

HON'BLE TECHNICAL MEMBER, MR. RAJU

| <u>SNo.</u> | <u>CASE No.</u> | <u>APPELLANT/RESPONDENT</u> | <u>REPRESENTATIVES</u> | <u>REMARKS</u> |
|-------------------------------------|------------------------|---------------------------------------------------------------------|-------------------------------|-----------------------|
| <u>MISC (OTHERS) MATTERS</u> | | | | |
| 1 | E/1802/2012 | SRI DUDESHWARNATH STEEL PVT. LTD. -Vs- CCE, THANE I | Vipin Kumar Jain /DR | |
| 2 | E/MISC/92500/2 017 | . Braco Electricals -Vs- CCE MUMBAI - V | A.V.Naik /DR | * |
| | E/1192/2006 | | | |
| <u>REGULAR MATTERS</u> | | | | |
| 3 | E/1193/2006 | Ramesh Sobhani -Vs- CCE Mumbai V | IP/DR | * |
| 4 | E/86054/2014 | CCE PUNE III -Vs- PRIMA PVT. LTD. | DR/IP | |
| 5 | E/86096/2014 | PRIMA PVT LTD -Vs- CCE PUNE III | R. S. Paranjape /DR | |
| 6 | E/86971/2014 | VIDARBHA AUTO COMPONENTS PVT LTD -Vs- CCE NAGPUR | D.H.NADKARNI /DR | |
| 7 | E/86980/2014 | WESTERN COALFIELDS LTD | S. N. Kapoor /DR | |

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|----|--------------|---------------------------------------------------------------------------------|---------------------|
| | | -Vs- CCE NAGPUR | |
| 8 | E/89754/2014 | COMMISSIONER CE & ST (LTU) MUMBAI -Vs- RELIANCE INDUSTRIES LTD. | DR/IP |
| 9 | E/89844/2014 | BOOM APPARELS -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I | IP/DR |
| 10 | E/89902/2014 | VITTALRAO SHINDE SSK LTD -Vs- CCE PUNE III | IP/DR |
| 11 | E/89948/2014 | TOOL INDIA -Vs- CCE NAGPUR | IP/DR |
| 12 | E/90038/2014 | PHOENIX ENGINEERING -Vs- CCE NAGPUR | IP/DR |
| 13 | E/85491/2015 | JBM AUTO LTD -Vs- CCE PUNE I | Rajesh Chhibber /DR |
| 14 | E/85780/2015 | ADM AGRO INDUSTRIES (I) PVT LTD -Vs- CCE NAGPUR | IP/DR |
| 15 | E/86420/2015 | BHIMA SSK LTD -Vs- CCE PUNE III | IP/DR |
| 16 | E/87211/2015 | AVON ORGANICS LTD -Vs- CCE PUNE III | IP/DR |
| 17 | E/85023/2016 | PEPSICO INDIA HOLDINGS PVT LTD -Vs- CCE MUMBAI - II | IP/DR |
| 18 | E/85126/2016 | CCE MUMBAI - III -Vs- STANDARD BATTERIES LTD | DR/IP |
| 19 | E/85175/2016 | FURNACE & FOUNDRY EQUIPMENT CO -Vs- CCE MUMBAI - II | IP/DR |

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| 20 | E/85193/2016 | ROHM & HAAS (INDIA) PVT LTD -Vs- CCE BELAPUR | IP/DR |
| 21 | E/85235/2016 | POLYGENTA TECHNOLOGIES LTD -Vs- CCE NASIK- I | IP/DR |
| 22 | E/86171/2016 | ROYAL FOODSTUFFS PVT LTD -Vs- CCE KOLHAPUR | IP/DR |
| 23 | E/86173/2016 | ROYAL FOODSTUFFS PVT LTD -Vs- CCE KOLHAPUR | IP/DR |
| 24 | E/86188/2016 | SAVITA OIL TECHNOLOGIES PVT LTD -Vs- CCE BELAPUR | IP/DR |
| 25 | E/86202/2016 | META ROLLS & COMMODITIES PVT LTD -Vs- CCE AURANGABAD | IP/DR |
| 26 | E/86212/2016 | SHRI KAILASH RAMESHWAR LOYA -Vs- CCE AURANGABAD | IP/DR |
| 27 | E/86209/2016 | CCE MUMBAI - II -Vs- HINDUSTAN PETROLEUM CORPORATION LTD | DR/IP |
| 28 | E/86210/2016 | UNI DERITEND LTD -Vs- CCE MUMBAI - III | IP/DR |
| 29 | E/86540/2016 | CCE MUMBAI - III -Vs- UNI DERITEND LTD | DR/IP |
| 30 | E/86439/2016 | CCE PUNE III -Vs- TRIMURTI PLAST CONTAINERS PVT LTD | DR/IP |
| | E/CROSS/91094/2016 | | |
| 31 | E/86684/2016 | CCE BELAPUR -Vs- HYVA (INDIA) P LTD | DR/IP |

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| 32 | E/86700/2016 | HYVA (INDIA) PVT LTD -Vs- CCE BELAPUR | IP/DR |
| 33 | E/86690/2016 | MANDOVI CASTING P LTD -Vs- CCE GOA | IP/DR |
| 34 | E/87767/2016 | PEPSICO INDIA HOLDING PVT LTD -Vs- CCE MUMBAI - II | IP/DR |
| 35 | E/87786/2016 | BHARAT SANCHAR NIGAM LTD -Vs- CCE MUMBAI - II | IP/DR |
| 36 | E/85068/2017 | RHODIA SPECIALTY CHEMICALS INDIA LTD -Vs- CCE RAIGAD | IP/DR |
| 37 | E/85081/2017 | BRASSICA PHARMA PVT LTD -Vs- CCE MUMBAI - I | IP/DR |
| 38 | E/85093/2017 | CCE KOLHAPUR -Vs- ROYAL FOODSTUFFS P LTD | DR/IP |
| | E/CROSS/91080 /2017 | | |
| 39 | E/85122/2017 | SHARP ENGINEER -Vs- CCE PUNE II | NPSR AND ASSOCIATES /DR |
| 40 | E/85342/2017 | NITCO LTD -Vs- CCE RAIGAD | IP/DR |
| | E/CROSS/91043 /2017 | | |
| 41 | E/85584/2017 | CCE THANE I -Vs- SEQUENT SCIENTIFIC LTD | DR/IP |
| | E/CROSS/91061 /2017 | | |
| 42 | E/85964/2017 | MAHINDRA & MAHINDRA LTD -Vs- CCE PUNE II | IP/DR |

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| 43 | E/86104/2017 | CIRON DRUG & PHARMACEUTICALS P LTD -Vs- CCE THANE II | IP/DR |
| 44 | E/86452/2017 | CCE AURANGABAD -Vs- VEER GURJAR ALLUMINIUM INDUSTRIES PVT LTD | DR/IP |
| 45 | E/86453/2017 | CCE AURANGABAD -Vs- VEER GURJAR ALLUMINIUM INDUSTRIES PVT LTD | DR/IP |
| 46 | E/86465/2017 | PRS PERMACEL P LTD -Vs- CCE THANE I | IP/DR |
| 47 | E/86469/2017 | KEVIN ENTERPRISES P LTD -Vs- CCE THANE I | CEN-EX SERVICES /DR |
| 48 | E/86472/2017 | BHARAT PETROLEUM CORPNLTD -Vs- CCE MUMBAI - I | CEN-EX SERVICES /DR |
| 49 | E/86816/2017 | MANOJ MAHENDRABHAI PATEL -Vs- CCE PUNE III | A.S. Sakpal /DR |
| 50 | E/87010/2017 | RAVIRAJ PROCESS CONTROLS -Vs- CCE BELAPUR | IP/DR |
| 51 | E/87163/2017 | PIDILITE INDUSTRIES LTD -Vs- CCE BELAPUR | IP/DR |

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
SINGLE MEMBER,
CESTAT - Mumbai**